

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 199 of 2011

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CORAM : HON'BLE MR. JUSTICE ANANDA SEN.  
Through: Video Conferencing

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For the Appellant(s) : Mr. Arvind Kumar Lall, Advocate.

For the Insurance Company :

. /25.03.2021: On the request of the parties, list this case after Holi holidays.

Rajnish

**(ANANDA SEN, J.)**